

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IJM Concrete Products Pvt. Ltd.
Vs
P Dot G Constructions Pvt. Ltd.

MAIN PETITION NUMBER : CP/193/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1539(CHE)/2024 in IA/864/2021

ORDER

Present: Shri. Ravi Rajagopalan, Ld. Counsel for the Applicant.

This application has been filed seeking the following reliefs:

- b. *Allow the present Application placing on record the documents as found in Annexure 1 and 2 in support of I.A. 864 of 2021;*
- c. *Grant the reliefs sought for in I.A. 864 of 2021;*
- d. *Declare that the Respondent had considered the fact of his having got a refund of the sums from the CD and has dishonestly concealed the same from this Hon'ble Adjudicating Authority and pass such other orders as this Hon'ble Adjudicating Authority may deem fit as against the Respondent for his act of having concealed the factum of refund with dishonest intention, under the relevant provisions of law including Section 425 of CA 2013 inter alia for perjury and or for contempt for having interfered with the administration of justice;*
- e. *Grant such other incidental reliefs as may be deemed fit and proper by this Hon'ble Adjudicating Authority.*

In addition to the above reliefs, interim relief has been prayed as under:

- a. *Direct the Branch Manager, Axis Bank, Aminjikai Branch having address Old No. 360/1, New No. 633/1, Poonamallee High Road, Aminjikai, Chennai 600 029 to provide the details of the destination Bank Account including the name of the Account Holder to which the amounts transferred from the Corporate Debtor's Account which was with the Bank, bearing No.9130200002290619 were credit in the 12 transactions, as enumerated in Annexure 1 to the present Application.*

Applicant is directed to serve copy of the application on the Respondent.

List this IA with IA/864/2021 which is coming up for hearing on **30.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs